



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,8th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 16 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	MR. K N CHOUDHURY SR. ADV.(R-14-17) MR D J DAS MR D NATH, SGA, ASSAM MR. B. CHOUDHURY,SC, PWD(R10) SC, GHC(R8-9)
HEARING				
2	WA/12/2023 CAVT. NO.15582/022, PART-HEARD, FIXED	DHIREN SARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR S SARMA MR. S K DAS MR R KARIM	MR R SINGHA SC, FOREST FOR CAVEATOR SC, PCB
3	PIL/76/2018	EARLY BIRDS AND ANR. Versus THE STATE OF ASSAM AND 14 ORS.	MR A K DAS MS. S HAZARIKA MR P BHARDWAJ MR. P BARUAH MS. C SARMA	GA, ASSAM MR. K P PATHAK SC, BTC SC, F.DEPTT. ASSTT.S.G.I.
4	PIL/77/2018	ASOM BASAOK Versus THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND 37 ORS.	MR. K N CHOUDHURY MR D J DAS MR D DEKA	GA, ASSAM MR. B D GOSWAMI, ADDL. AG, ARUNACHAL PRADESH MR. A KALITA, ADDL. AG, MIZORAM ASSTT.S.G.I. MS. T KHRO, ADDL. AG, NAGALAND SC, FOREST SC, REVENUE
5	WITH PIL/39/2023	PARITOSH KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR. M P SARMA MR. S K ROY MS D MAHANTA MS S DAS	GA, ASSAM SC, FOREST
6	WA/91/2019 FIXED, WITH WP(C)/8/2011 (D/O)	SRI RANJIT SARKAR @ TOPA SARKAR AND ANR Versus SRI JAYDEB DAS AND 9 ORS.	MR. U K NAIR MR DEBA SARMAH MR D SAIKIA	GA, ASSAM MR. B PRASAD

7	WA/318/2019 CAVT. NO.0861/2019 FIXED, CAVT./861/2019, CAVT./859/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR
	WITH WA/319/2019 CAVT. NO. 0859/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A
9	WA/54/2022 CAVT. NO.09322/021,	THE STATE OF ASSAM AND ANR Versus MD. NUR SHAHED ALI AND 2 ORS	MR. A CHAMUAH	MR. B D KONWAR SR. ADV. MR J SINGH FOR CAVEATOR
	WITH WA/307/2021	JOYNAB KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S HOQUE MR P BHARDWAJ	SC, HIGHER EDU MR. B D KONWAR SR. ADV. MR J H SAIKIA (R-4) FOR CAVEATOR
11	WA/155/2022	BINODINI SINGHA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, N C T E SC, SEC. EDU. SC, FINANCE
12	WA/254/2022 FIXED	SHAMIM AKHTAR SUBHANI AND 27 ORS. Versus THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM	SC, SEC. EDU.
13	WA/467/2023 CAVT. NO.12842/023,	UNION OF INDIA Versus VIKRAMJEET DUTTA	MR. K GOGOI	MR P NAYAK (r-2) MS U SHARMA FOR CAVEATOR
	WITH WA/458/2023 CAVT. NO. 12842/023,	DR. RAJESWARIE SANKARAN Versus VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. K GOGOI (r-2) MR H K DAS (r-1) MR P NAYAK (r-6) MR. S P SHARMA (r-1) MS U SHARMA MR N K SARMA (r-1) SC, C.G.C. FOR CAVEATOR
	WITH I.A.(Civil)/3745/2023 in WA/458/2023	DR. RAJESWARIE SANKARAN Versus VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. S P SHARMA MS U SHARMA SC, C.G.C. FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024

15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
16)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
17)	MR D K DAS	12-08-2024	To	16-08-2024
18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2816/2019 FIXED	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. B PHOM	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR D CHAKRABORTY MR. P MAHANTA(R-7) MS C DAS(R-7) SC, SEC. EDU. SC, BTC MR. M P SHARMA
2	WP(C)/1010/2020 FIXED	SUNAYAN DEKA Versus INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR S DEY MS. D GHOSH	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR H DAS (R4) MR. B C DEKA (R4) MR A B DEY MR. S SUTRADHAR SC, IITG
3	WP(C)/4500/2020 FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. SC, BTADC
4	WP(C)/4605/2023 FIXED	DIPIKA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU MR R DHAR (R-4) MR J PAYENG (R3, R5) MS A PAYENG (R3, R5)
5	WP(C)/217/2024 FIXED	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
6	WITH WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
7	WITH WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA

8	WITH WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
9	WITH WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
10	WITH WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
ORDERS				
11	Review.Pet./116/2023 FIXED,WITH WP(C)278/2022(D/O)	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
12	WITH WP(C)/4580/2023	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. A DEKA (r-5) SC, SEC. EDU.
	WITH I.A.(Civil)/3017/2023 in WP(C)/4580/2023	JAHANGIR SHEIKH, Versus MONOWAR HUSSAIN AND 4 ORS.	MR. A DEKA MS L HMAR	MR. I H SAIKIA SC, SEC. EDU.
HEARING				
13	WP(C)/6002/2017 PART-HEARD, FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
14	WP(C)/6411/2014 CAVT. NO.349/2/014 FIXED	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
15	WP(C)/6534/2014	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR K P PATHAK MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed Mr. A Baruah	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR D K DAS(R-7) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MR H BETALA(R-7) MR C KUMAR (R-7) MR. P. J. PHUKAN, SC, G U MR. R K AGARWALA(R-7) SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR

	WITH I.A.(Civil)/505/2022 in WP(C)/6534/2014	LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed	SC, HIGHER EDU MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MRS.J M KONWAR MR.M K MISHRA SC, HIGHER EDUCATION
16	WITH WP(C)/7304/2019	LOKMAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM A A BEGUM Mr. A Baruah	SC, HIGHER EDU MR D K DAS(R-5) MR H BETALA(R-5) MR C KUMAR(R-5) MR. P.J. PHUKAN, SC, G U MR. R K AGARWALA(R-5)
17	WITH WP(C)/4137/2022	LOKMAN ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR. P J PHUKAN MR D K DAS(R-12) MR. R K AGARWALA (R-3) MR J H SAIKIA MS. M D BORAH MR H BETALA(R-12) MR C KUMAR(R-3,12) MR R B GOSWAMI
18	WITH WP(C)/4772/2022	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR D K DAS (R-5) MR. R K AGARWALA (R-3) MR J H SAIKIA MR H BETALA (R-5) MR C KUMAR MR C KUMAR MR. P.J. PHUKAN, SC, G U
19	WP(C)/273/2019 FIXED	PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U
20	WP(C)/3695/2022	PRANAB DUTTA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU SC, FINANCE DEPTT.
21	WP(C)/8202/2022 FIXED	DIPIKA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	MR. D KALITA (R- 5) SC, SEC. EDU. SC, FINANCE
22	WP(C)/935/2023 B/O	PARAMA BORA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	SC, SEC. EDU.
23	WP(C)/5200/2023 FIXED	DR. JAGADISH HANSA Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR B DEURI MR H BETALA MR C KUMAR	MR. K GOGOI MS P AGARWAL (r-5) DY.S.G.I. SC, ASSAM UNIVERSITY SC, U G C
24	WITH Cont.Cas(C)/11/2024	DR. JAGADISH HANSA Versus PROF RAJIVE MOHAN PANT AND ANR	MR D K DAS	

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
16)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
17)	MR D K DAS	12-08-2024	To	16-08-2024
18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./364/2023 PART-HEARD, LCR 3 FILES(SCANNED COPY), FIXED	DIGANTA KALITA Versus SMTI. GITIMA DAS AND ANR	MR. M AHMED J U AHMED	MR. SAILENDRA DEKA (R-1) MR JITENDRA DAS (R-1) PP, ASSAM
2	Crl.Rev.P./459/2019 FIXED	REDAUL HUSSAIN KHAN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I
3	Crl.Pet./43/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	M/S NEST FARM AND 4 ORS Versus CHANDA DEVI DUGAR	MR. M TALUKDAR MS. M TALUKDAR MR. P P DUTTA	MR. S K AGARWAL MS. M AGARWAL
4	Crl.Pet./691/2024 FIXED	SMTI. ANGKITA DUTTA Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS K BHATTACHARYYA MS K SARMA	MR. A BHATTACHARYA(R-2) MS. K MALAKAR (R-2) MS B BORO (R-2) PP, ASSAM
5	Crl.Pet./716/2024 WITH LCR 6 FILES(SCANNED COPY), FIXED	RAJ KUMAR KEJRIWAL @ RAJU Versus THE STATE OF ASSAM	MR. P BORA MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	PP, ASSAM
6	Crl.Pet./794/2024 FIXED	SMT. JHILIK GHOSH AND ANR Versus UNION OF INDIA	MR. A ROY MR. B DEKA MR. U. DUTTA	SC, DRI
BAIL HEARING				
7	AB/1645/2024 WITH OFFICE NOTE, FIXED	DILWAR HUSSAIN @ KUTI AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
ORDERS				
8	I.A.(Crl.)/98/2023 WITH LCR 5 FILES, FIXED in Crl.A./41/2023 WITH Crl.A./41/2023	BHARAT PAMEGAM Versus THE STATE OF ASSAM AND ANR. BHARAT PAMEGAM Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI MS C BURAGOHAIN MR. R CHETRI MR N MILI MS C BURAGOHAIN	PP, ASSAM MR. A GANGULY (r-2) MR. A DUTTA (r-2) PP, ASSAM

9	Crl.Pet./831/2023 FIXED	SMTI. MAMTA JAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA	MR P DAS (R2) MS N BARUAH (R2) PP, ASSAM
10	I.A.(Crl.)/1283/2023 WITH LCR 4 FILES, FIXED in Crl.A./484/2023 WITH Crl.A./484/2023	MD. AFTAB UDDIN AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS. MD. AFTAB UDDIN AND 4 ORS. Versus THE STATE OF ASSAM 2 ORS.	MR. A H ALAMGIR MR. A M BARBHUIYA MR. A H ALAMGIR MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM MR. R A CHOUDHURY (r- 2) MR. R A MAZUMDER (r- 2) PP, ASSAM
11	Crl.Rev.P./267/2024 FIXED	SOMER ALI Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
12	Crl.Pet./754/2024 FIXED	BINOD KUMAR PAYENG Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
HEARING				
13	Crl.A./69/2010 WITH LCR 1 FILE, FIXED	EMPLOYEES STATE INSURANCE CORPORATION, Versus MR. SATYENDRA BORAH and 2 ORS,	MR.K K NANDI MS.P BORGHAIN	MR. K P PATHAK(AMICUS CURIAE FOR R-1,2) PP, ASSAM
14	Crl.Rev.P./140/2011 WITH LCR	SMT. PROTIVA NATH Versus THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MR.N J DUTTA MR.R DEV MR.D DAS MR. M MORE MR.K D SARMA MR.S K DEB	PP, ASSAM
15	Crl.Rev.P./148/2011 WITH LCR	JITU DUBEY Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
16	Crl.Rev.P./154/2011 WITH LCR	RAJEN GOWALA and ANR. Versus THE STATE OF ASSAM	MR.R P SARMAH MRM R ADHIKARI MISS.D CHOWDHURY	PP, ASSAM
17	Crl.Rev.P./172/2011 WITH LCR	SOFIQR RAHMAN and ANR Versus THE STATE OF ASSAM	MR.M AHMED MS. S NAZNEEN MR. K M HASSAN MR.P SHARMA MR.N GOGOI	PP, ASSAM
18	Crl.Rev.P./180/2011 WITH LCR	KULDIP SINGH @ KALU SINGH Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.P P BARUAH MR.R SARMA	PP, ASSAM
19	Crl.A./123/2012 WITH LCR 4 FILES, FIXED	NUR BAKTA BORA Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY MS.M MEDHI	PP, ASSAM
20	Crl.A./218/2012 WITH LCR 4 FILES, FIXED	BIR BAHADUR THAPA and ANR Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
21	Crl.A./227/2012 WITH LCR 3 FILES, FIXED	BIREN CHUKRANG and ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
22	Crl.Pet./216/2013 WITH LCR 2 FILES	MANAB CHAKRABORTY Versus THE STATE OF ASSAM and ANR	MR.S DEY MR.P SEN	MR.R BARUAH MS.K DEVI MS.H DAS MS.K DAS PP, ASSAM
23	WITH Crl.Pet./410/2012	SMTI RINA BALA NATH and ANR. Versus THE STATE OF ASSAM AND ANR	MR.R BARUAH MS.K DEVI MR.D TALUKDAR MR. K SAIKIA	MR.S DEY PP, ASSAM MR.P SEN

24	Crl.Pet./219/2013	M/S RAJSHREE STEELMET PRIVATE LIMITED and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A GOGOI MR.M CHOUDHURY MR.A GHOSH MR.P K MUNIR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR PP, ASSAM MR.R P N SINGH MRA K RAI MR.T R ROY
WITH				
25	Crl.Pet./818/2012	M/S RAJSHREE STEELMET PRIVATE LIMITED and ANR. Versus THE STATE OF ASSAM AND ANR	MR.M CHOUDHURY MR.B BHAGAWATI MR.A GHOSH MR.P K MUNIR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR PP, ASSAM MR.T R ROY MR.R P N SINGH MRA K RAI
WITH				
26	Crl.Pet./819/2012	M/S RAJSHREE STEELMET PRIVATE LIMITED and ANR. Versus THE STATE OF ASSAM AND ANR	MR.M CHOUDHURY MR.A GOGOI MR.B BHAGAWATI MR.A GHOSH	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR PP, ASSAM MR.T R ROY MR.R P N SINGH MRA K RAI
27	Crl.A./255/2013 WITH LCR 6 FILES, FIXED	DHANANJAY NARAH Versus STATE OF ASSAM and ANR.	MSB DEVI MS.K D SARMAH MS. B CHOWDHURY, AMICUS CURIAE MS. S SAIKIA MR.E ALI	PP, ASSAM
28	Crl.A./335/2013 WITH LCR 6 FILES	BISWAJIT SEAL @ PINTU SEAL Versus THE STATE OF ASSAM,	MS.B CHOUDHURY MR.B M CHOUDHURY MS.H HAZARIKA	MR.T H HAZARIKA PP, ASSAM
29	Crl.A./350/2013 WITH LCR 2 FILES	RATHINDRA THAOSEN Versus THE STATE OF ASSAM,	MR.J ISLAM MR.A A R KARIM MS.S F MAITAI	PP, ASSAM
30	Crl.A./368/2013 WITH LCR 5 FILES	PANNALAL DEY and ANR. Versus STATE OF ASSAM	MR.S K SAHARIA MR.A SAHAD MR.M DAS	PP, ASSAM
31	Crl.A./395/2013 WITH LCR 6 FILES AND P.B.	MOINUL HAQUE Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.H R AHMED MR.A AHMED MR.A ALAM	PP, ASSAM
32	CRL.A(J)/55/2020 7 Y 3 M 7 D :WITH LCR 4 FILES, P.B.-1, FIXED	DHANJIT HARIJAN Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
33	Crl.Rev.P./72/2022 WITH LCR 3 FILES	SWARUP DAS Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	MR. D HUSSAIN (r-2) MR. R A CHOUDHURY (r-2) MR. R A MAZUMDER (r-2) PP, ASSAM
34	Crl.Pet./217/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHOK PUROHIT Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA	MR H S KALSI (R-2) MR. I S KALSI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,8th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6807/2019 FIXED	M/S. NEHERBS AND ANR. Versus UNION OF INDIA AND 2 ORS.	MR. S P ROY MS. N RAI MR K F VIZO	SC, NF RLY
2	WP(C)/9468/2019 FIXED	M/S. SARMA AND CO. AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH G. GOSWAMI MR P J DUTTA MR R S RONGHANG A KALITA MR J. B. CHOUDHURY	MR. A GOYAL MR. A CHOUDHURY ASSTT.S.G.I. SC, I O C
3	WP(C)/5417/2022 FIXED	M/S HAWKS LABORATORY Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME	SC, INDUSTRIES AND COMMERCE SC, HEALTH SC, ASIDC
4	WP(C)/2129/2024 B/O	SAURAV SEN Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
5	WP(C)/2140/2024 B/O	SUBRATA SEN Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
6	WP(C)/2150/2024 B/O	RUPA PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
7	WP(C)/3574/2024 B/O	SUBIR PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
8	WP(C)/3590/2024 B/O	SUBIR PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
ORDERS				
9	Cont.Cas(C)/227/2022 FIXED	HIGHBROW Versus KASTURI BHARALI AND ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR. R K D CHOUDHURY (r-3) MR S P DAS MS. L DEVI (r-3) MR K KALITA
10	Cont.Cas(C)/700/2022 FIXED	HAFIZUR RAHMAN Versus ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MR A CHETIA	

11	Cont.Cas(C)/409/2023 FIXED	S A ENTERPRISE Versus SH. ATUL JAIN AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR R M DAS (r-2,3,4) MR. C SHARMA (r-2,3,4) D JAIN (r-2,3,4)
12	I.A.(Civil)/2248/2024 IN WP(C)/2454/2024 (D/O), FIXED in WP(C)/2454/2024	SOLEMAN ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
13	WP(C)/3643/2024 FIXED	DAKSHIN BIJNI S.S. LTD., Versus THE STATE OF ASSAM AND 10 ORS	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM SC, BTC
HEARING				
14	WP(C)/463/2020 WITH WP(C)/5742/2011 (D/O)	ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS P AGARWAL MS S JITANI	MR. P DAS MR. R K D CHOUDHURY MR G DAS MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
15	WP(C)/3482/2022	M/S TNS EXPRESS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR. N N B CHOUDHURY MR. N SARKAR MR K TALUKDAR MR P K BASU MS S SHARMA	MS. B SARMA (C.G.C.) SC, RAILWAY
16	WP(C)/8237/2022 FIXED	SHRI SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE
17	WP(C)/132/2023	SIPL INFRACON Versus THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. S K GHOSH MR. D P BORAH MR. M K DAS MS F AHMED MR. U S BORA B. CHETRY B. CHETRY	MR. P K TIWARI (R-2 TO 6) MR. A K DUTTA (r-1) MR. B D DEKA (R-7) MR. M DAS MR. A R GOGOI (R-2 TO 6) MR A BHATRA (R-7) MR A DEKA (R-7) DY.S.G.I.
	WITH I.A.(Civil)/450/2023 in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. Versus SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH
	WITH I.A.(Civil)/790/2023 in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. Versus SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH DY.S.G.I.
	WITH I.A.(Civil)/1448/2024 in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS Versus SIPL INFRACON AND 2 ORS	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 7

[THIS BENCH WILL SIT AT 10:30 A.M.]

**THE DIVISION BENCH-II AND SPECIAL DIVISION BENCH
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	PIL(Suo Moto)/1/2020 FIXED	XXXX Versus IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR A DASGUPTA (R7) MR. S DUTTA S N SARMA MS B DAS (R7) MR. K KALITA MR. C SHARMA MR S DUTTA (R7) MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 7

[DIVISION BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE KALYAN RAI SURANA AND HONOURABLE
MR. JUSTICE MANISH CHOUDHURY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/5365/2017 WITH LCR	SOPIAR RAHMAN @ CHAPUR ALI SK. Versus THE UNION OF INDIA and 4 ORS.	MR. A RAHMAN MR A HAQUE	GA, ASSAM ASSTT.S.G.I.
2 WP(C)/5399/2017 WITH LCR	OBIRAN NESSA Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
3 WP(C)/5416/2017 WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.A ROSHID MS.M R DEVI	GA, ASSAMR2,3,and4 ASSTT.S.G.I.(R1)
4 WP(C)/5425/2017 WITH LCR	AHIA ALAM @ MISS. AHIYA ALAM @ YAHIDA ALAM Versus THE UNION OF INDIA and 4 ORS.	MR.J ISLAM MR.A AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
5 WP(C)/5436/2017 WITH LCR	JUGO BALA BARMAN @ JAYA BALA BARMAN Versus THE UNION OF INDIA and 3 ORS.	MS.R CHOUDHURY MR.A H M R CHOUDHURY MRSN BEGUM	GA, ASSAM ASSTT.S.G.I.
6 WP(C)/7702/2019 WITH LCR	JHUNU ROY Versus THE UNION OF INDIA AND 6 ORS	MS. J PAUL MS. P BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7 WP(C)/1585/2021 WITH LCR	JUMURI KHATUN @ JHUMURI BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WIL SIT AFTER RISING OF DIVISION
BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	I.A.(Civil)/1609/2021 FIXED in El.Pet./4/2021 WITH El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA
		MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5925/2017 FIXED	TAPAN PAUL Versus THE STATE OF ASSAM and 3 ORS.	MR.B CHAKRABORTY MS.P SARMAH MS.S HUSSAIN MS.P HAZARIKA	GA, ASSAM
2	WP(C)/6007/2019 FIXED	MONORANJAN CHANDA Versus UNION OF INDIA AND 9 ORS.	MR. N DHAR MR. I H LASKAR MR. P K DEKA MR . B MALAKAR MR J H LASKAR MS. S DASGUPTA	MR. S S ROY ASSTT.S.G.I.
3	WP(C)/2450/2021 FIXED	PAPU OJAH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, APDCL
4	WP(C)/5411/2021 FIXED	RAVI RANJAN KUMAR Versus THE UNION OF INDIA AND 3 ORS	MS. A TALUKDAR MISS P DAS MS S DAS	ASSTT.S.G.I.
5	WP(C)/5455/2021 FIXED	EX FORCE NO. 025090635 SHRI ABINASH BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	ASSTT.S.G.I.
6	WP(C)/2692/2022 FIXED	FORCE NO. 060111875 EX SEPOY/GD VIBHAS CHANDRA Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MR. U K GOSWAMI MR. U K GOSWAMI ASSTT.S.G.I.
7	WP(C)/136/2023 FIXED	2IC SECOND IN COMMANDANT/CHIEF/DENTAL SURGEON SUMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR B HAZARIKA MR V KUMAR	MRS S BARUAH DY.S.G.I.
8	WP(C)/3573/2023 FIXED	NARAYAN CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AG SC, FINANCE
ORDERS				
9	I.A.(Civil)/1338/2024 FIXED in WP(C)/5829/2021	CHANDAN CHANGKAKOTY AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S C PANDIT	MS. S P DAS

WITH
[WP\(C\)/5829/2021](#)

CHANDAN CHANGKAKOTY AND 3 ORS
Versus
THE STATE OF ASSAM AND 2 ORS

MR S C PANDIT
MD S ULLAH

SC, INDUSTRIES

HEARING

10 [WP\(C\)/5397/2012](#)
FIXED

RAM MURTI ROY
Versus
THE SAINIK SCHOOL SOCIETY and 3 ORS.

MSB DEVI
MR.S SARMA
MR.G GOSWAMI
MR.H K DAS

MR.N BARUA
C.G.C.
MRS. A GAYAN
ASSTT.S.G.I.

11 [WP\(C\)/2848/2015](#)
FIXED

KAMINI BARMAN
Versus
STATE OF ASSAM and 3 ORS,

MR.B K BHAGAWATI
MSK KALITA
MS.A CHAKRABORTY

GA, ASSAM(R1-4)

12 [WP\(C\)/5401/2015](#)

MD. LUIS AHMED
Versus
THE STATE OF ASSAM AND 3 ORS

DR.B P TODI
MR.A NATH
MR.N J MEDHI
MR.ANKIT TODI

GA, ASSAMR1-4

13 [WP\(C\)/5416/2015](#)

SUMIT LAL DEY
Versus
THE STATE OF ASSAM AND 5 ORS

MR.N DHAR
MR .B MALAKAR
MR. T U LASKAR
MS.S DASGUPTA

GA, ASSAM

14 [WP\(C\)/3876/2016](#)

GS 157726 W RATNESWAR MAJUMDAR
and 58 ORS
Versus
THE UNION OF INDIA and 9 ORS

MR.P MAHANTA
MR.P SAIKIA

C.G.C.
MRS A GAYAN(R- 1-10)
ASSTT.S.G.I.

15 [WP\(C\)/1651/2017](#)
FIXED

RAJU DAS
Versus
THE UNION OF INDIA and 7 ORS.

MR.S K SINGHA
MR.P SARMAH
MSR D KAKATI
MS.G DAS
MR.S UPADHAY
MR.B KUMAR

ASSTT.S.G.I.

16 [WP\(C\)/5008/2017](#)
FIXED

LALIMIYA CHOUDHURY
Versus
THE STATE OF ASSAM and 5 ORS

MR.R BORAH
MR.R PHUKAN
MR.P TALUKDAR

GA, ASSAM

17 [WP\(C\)/783/2020](#)
FIXED

PRASANTA KUMAR SARMA
Versus
THE UNION OF INDIA AND 3 ORS

MR. D K SARMAH
MR D KALITA
MS. A TALUKDAR

MR. A GANGULY (r-3,4)
MR. A DHANUKA (r-3,4)
ASSTT.S.G.I.
SC, FINANCE
SC, A G V B

18 [WP\(C\)/6452/2022](#)
FIXED

CHIRANJEEB DAS
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. U K NAIR
MR H K DAS
MR. U PATHAK

MR B GOSWAMI, ADDL.
GA, ASSAM
SC, EXCISE DEPTT.

WITH
[WP\(C\)/5058/2022](#)

CHIRANJEEB DAS
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. U K NAIR
MR H K DAS
MR. U PATHAK

SC, EXCISE DEPTT.

20 [WP\(C\)/6185/2023](#)
FIXED

BAHAR AHMED LASKAR
Versus
THE STATE OF ASSAM AND 3 ORS

MR H R A CHOUDHURY
MR. A H M R CHOUDHURY
MR. M. A. CHOUDHURY

GA, ASSAM

WITH
[I.A.\(Civil\)/3543/2023](#)
in [WP\(C\)/6185/2023](#)

BAHAR AHMED LASKAR
Versus
THE STATE OF ASSAM AND 3 ORS

MR. A H M R CHOUDHURY GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
16)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
17)	MR D K DAS	12-08-2024	To	16-08-2024
18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,8th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 12

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE KALYAN RAI SURANA AND HONOURABLE
MR. JUSTICE MANISH CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./48/2018 WITH LCR - 6 (SIX) FILES, P.B. - 2	GANESH TANTI Versus STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYA MR. D BHUYAN	PP, ASSAM
2	CRL.A(J)/91/2019 6 Y 6 M 15 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2 WITH	NIPAM PHUKAN @ PETAI Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
3	CRL.A(J)/74/2019 6 Y 6 M 15 D :	PRABIN PHUKAN @ BIRA Versus THE STATE OF ASSAM	MR. A. KALITA (AMICUS CURIAE)	PP, ASSAM
4	CRL.A(J)/54/2020 6 Y 7 M 23 D :WITH OFFICE MOTE, LCR - 3 (THREE) FILES, P.B. - 2	NANTU NATH Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/14/2021 3 Y 7 M 18 D :WITH LCR - 2 (TWO) FILES, P.B. - 2 WITH	MANGAL PAIK Versus THE STATE OF ASSAM	MR. K AGARWAL, AMICUS CURIAE	PP, ASSAM
6	Death Sentence Ref./1/2021	THE STATE OF ASSAM, Versus MANGAL PAIK	PP, ASSAM	MR K AGARWAL, AMICUS CURIAE MR. A BHATTACHARYA, AMICUS CURIAE
7	CRL.A(J)/3/2022 3 Y 4 M 20 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	SUKRU URANG Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/20/2022 2 Y 10 M 20 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	MONI KAKATI @ BHUPEN CH. KAKATI Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
9	CRL.A(J)/26/2022 7 Y 8 M 16 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2, FIXED WITH	BAPAN DUTTA Versus THE STATE OF ASSAM	MR. P MAHANTA, AMICUS CURIAE	PP, ASSAM
10	CRL.A(J)/29/2022 7 Y 8 M 16 D :	BIREN DAS @ BIRA Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



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10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[For Thursday,8th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 13****[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE KALYAN RAI SURANA AND HONOURABLE MR. JUSTICE MANISH CHOUDHURY RISES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Review.Pet./71/2024 CAVT. NO.03392/024, IN WP(C)/5287/2012 (D/O), CAVT./339/2024	THE ASSAM GRAMIN VIKASH BANK Versus SURENDRA NATH BARMAN	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA MR. SIDHANT DUTTA	MR. K N CHOUDHURY MR. SURAJIT DAS MR. D BHUYAN MR SARFRAZ NAWAZ FOR CAVEATOR
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
2	WP(C)/5401/2021	SAMIRAN TEA FACTORY (B.L.F.) OF SAMIRAN TEA INDUSTRY AND 9 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM MR. R K D CHOUDHURY (r-4) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
3	WP(C)/5550/2021	AROON SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	GA, ASSAM MR. A R SHOME (r-3,4) RAJ HAZARIKA (r-3,4) SC, REVENUE
4	WP(C)/5599/2021	SHREE BAIDYANATH AYURVED BHAWAN PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM MR A CHALIHA (R NO.2,3,4,5)
5	WP(C)/5148/2022	JAHANARA BEGUM AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-5) M N KHAN (r-5)
6	WITH WP(C)/5176/2022	MD. IKBAL AHMED KHAN AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-5) M N KHAN (r-5)

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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[For Thursday,8th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2315/2024	AZIM UDDIN AHMED ALIAS AJIM UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
2	Bail Appln./2318/2024	MRS. GANGA CHETRY Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
3	Bail Appln./2322/2024	KAMAKHYA TALUKDAR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR B DEKA MR M KALITA MS S JAIN	PP, ASSAM
4	Bail Appln./2326/2024	JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MS. J GHOSH	PP, ASSAM
5	Bail Appln./2327/2024	DIGANTA DAS Versus THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
MOTION				
6	Crl.Pet./655/2024	RAJDIP BHUYAN Versus SMTI. KIRON DUTTA @ KIRON DUTTA HAZARIKA AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	MR. P BORAH (R1) PP, ASSAM (R2)
7	Crl.Pet./929/2024	RAJU RAJ AND 3 ORS Versus HIRA DEVI	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	
8	Crl.Pet./930/2024	ARUNABHA CHAKRABORTY Versus SARBANI CHAKRABORTY	MR. M DUTTA MR. N BARDOLOI	
9	Crl.Pet./931/2024	RANJIT ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM

10	Crl.Pet./932/2024	PROF. PRATAP JYOTI HANDIQUE Versus THE STATE OF ASSAM AND ANR	MR. P J PHUKAN	PP, ASSAM
11	Crl.Pet./934/2024	MD. HABIBUR @ HABIBULAH RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
12	Crl.Pet./935/2024	RAHUL DAS Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
13	AB/2052/2024	LAXMAN RAWAT Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI	PP, ASSAM
14	AB/2055/2024	MANJU KHATUN AND ANR Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA S ISLAM	PP, ASSAM
15	AB/2065/2024	MAJMAL HUSSAIN BARBHUIYA @ JABUL HUSSAIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
16	AB/2067/2024	TAJMUL HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	PP, ASSAM
17	AB/2068/2024	MD. FURKAN ALI Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
18	AB/2070/2024	JINTU ALI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM

BAIL HEARING (BA)

19	Bail Appln./2090/2024 FIXED	JAMAT ALI AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
20	Bail Appln./2157/2024 FIXED	MD. SHAZARUL ISLAM Versus THE STATE OF ASSAM	MRS J DUTTA MR. A K AHMED MD A ISLAM	PP, ASSAM

BAIL HEARING

21	AB/3286/2023	DASARATH RAY @ DIPJYOTI ROY Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MR U ROY MS H.K.KASHYAP	PP, ASSAM
22	AB/156/2024 FIXED	BIHARI LAL SHARMA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
WITH				
23	AB/157/2024	MANOJ KUMAR AGARWALA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
24	AB/813/2024 FIXED	SOMIR ALI @ SOMER ALI Versus THE STATE OF ASSAM	MR. S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
25	AB/1454/2024 FIXED	ESOB ALI @ YOUSUF ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR S K CHHETRY	PP, ASSAM
26	AB/1520/2024 FIXED	SUKUMUDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
27	AB/1803/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAJONI BAISHNAB Versus THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM

ORDERS

28	Crl.L.P./27/2024 in Crl.A./6559/2024	BIMAL SEN DEKA Versus PRAFULLA CHANDRA BHUYAN	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	
	WITH Crl.A./6559/2024 (Filing Number)	BIMAL SEN DEKA Versus PRAFULLA CHANDRA BHUYAN G	MR. V A CHOWDHURY	
		HEARING		
29	RSA/209/2014 CAVT. NO. 639/2014 PART-HEARD, LCR FILES, FIXED	PARESH CH. DAS Versus SHYAM TALUKDAR @ SHYAMANTA TALUKDAR and 8 ORS,	MR.A C SARMA MR.P CHAKRABORTY MR.B HALDAR	MR. S DEKA MR.D CHOUDHURY MR.B SINHA
30	Crl.A./218/2022 PART-HEARD, LCR 3 FILES	DEBESWAR TAUKDAR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
31	Crl.A./112/2023 1 Y 6 M 13 D :PART-HEARD, LCR 5 FILES, FIXED	NIRANJAN DAS Versus THE STATE OF ASSAM AND ANR.	MR A B DEY MR. S SUTRADHAR	MR B ACHARYYA (R2) MS. M ACHARYYA (R2) PP, ASSAM
	WITH I.A.(Crl.)/266/2023 in Crl.A./112/2023	NIRANJAN DAS Versus THE STATE OF ASSAM AND ANR.	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
32	Crl.Pet./83/2013 WITH LCR 4 FILES	BISHNU PRASAD GOSWAMI and 4 ORS Versus BIPUL BORA and ANR	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
33	Crl.Pet./122/2013	SMT. MONITA BORGOHAIN Versus SUBHASH BANIK	MR.A SARMA MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA	MR.A K JAIN PP, ASSAM
34	Crl.Pet./123/2013	AJIT DUTTA Versus SAFIUL HUSSAIN HAZARIKA	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR MS.S BARUA	MR.SK MUKTAR
	WITH Crl.Pet./124/2013	SMT. MAKAN DUTTA and ANR. Versus SAFIUL HUSSAIN HAZARIKA	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR MS.S BARUA	MR.SK MUKTAR
36	Crl.Pet./151/2013 WITH LCR 4 FILES	ILIYAS UDDIN SARKAR Versus HACHIMA YASMIN ALIAS HASIMA	MR.K M HALOI MR.A K DEKA MS.G MAHANTA	
37	Crl.Pet./161/2013 WITH LCR 4 FILES	AINUL HAQUE MAZUMDAR Versus THE STATE OF ASSAM AND ANR	MR.Z ALAM MR.A ALI MD.S ISLAM MR.A CHOUDHURY MS.S SULTANA MR.J HUDA	MR.M Z AHMED MR.A M DUTTA PP, ASSAM MR.S K SHARMA
38	Crl.Pet./163/2013 WITH LCR 2 FILES	MINA KANTA DUTTA Versus THE STATE OF ASSAM	MR.P PATHAK MR.P TALUKDAR MS.J DEKA MS.M DUTTA	PP, ASSAM
39	Crl.Pet./174/2013 WITH LCR 4 FILES	GOPAL MAZUMDAR and 6 ORS Versus THE STATE OF ASSAM	MR.D NANDI MS.D SARAF	MR.S K GHOSH MR.S CHOUDHURY PP, ASSAM
40	CRL.A(j)/60/2019 5 Y 6 M 0 D :WITH LCR 5 FILES, P.B.-1	ROHEN BORO Versus THE STATE OF ASSAM	Ms. D. SAIKIA (AMICUS CURIAE)	MR. D. GOGOI, SPL. PP, WILDLIFE PP, ASSAM

41	WITH CRL.A(J)/61/2019 5 Y 6 M 0 D :	SHIBU RAM RAY Versus THE STATE OF ASSAM	MS. D. SAIKIA (AMICUS CURIAE)	MR. D. Gogoi, SPL. PP, WILDLIFE PP, ASSAM
42	CRL.A(J)/27/2020 6 Y 4 M 1 D : WITH LCR 4 FILES, P.B.-1	RITU BORA @ JAAN Versus THE STATE OF ASSAM	MS D SAIKIA, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
16)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
17)	MR D K DAS	12-08-2024	To	16-08-2024
18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,8th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/2481/2023 B/O in RFA/4294/2023	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED (APCDC LTD.) AND 3 ORS. Versus M/S N. K. PRODUCTION AND 3 ORS.	MR. R SARMA MR A DEY	MR. N ALAM (R-1) SC, SOIL CONSERVATION DEPTT.
	WITH RFA/4294/2023 (Filing Number)	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA	
2	I.A.(Civil)/2072/2024 B/O in RFA/7803/2024	THE STATE OF ASSAM And Ors Versus Pradip Kumar Das	MR. A BISWAS MS M DAS MR. P SAIKIA	
	WITH RFA/7803/2024 (Filing Number)	The State Of Assam And 3 Ors Versus Pradip Kumar Das	MR. HIMADRI SANKAR BORAH	
	WITH I.A.(Civil)/7805/2024 (Filing Number)	The State Of Assam And Ors Versus Pradip Kumar Das	MR. HIMADRI SANKAR BORAH	
HEARING				
3	CRL.A(j)/115/2018 PART HEARD, WITH LCR (FOUR FILES)	TARUN DAS Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
4	I.A.(CrI.)/836/2023 WITH LCR (THREE FILES), PART- HEARD, FIXED in CrI.A./330/2023	SUMAN SHARMA @ CHUMAN KR. SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH	PP, ASSAM
	WITH CrI.A./330/2023	SUMAN SHARMA @ CHUMAN KR. SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH	MR N BARMAN (R-2) MS J BARMAN (R-2) MR B DEORI (r-2) PP, ASSAM
5	CRP/420/2010 WITH LCR, FIXED	AMARAWATI TEA COMPANY LIMITED Versus AGARWAL TEA COMPANY and ORS.	MR.P J SAIKIA MR.A K GUPTA	MS.J GOGOIR- 3,5and6 MR.U BHATTACHARYA(R- 3,5&6) MR.D C C PHUKAN(R- 3,5&6)

	<p>WITH MC/661/2012 in CRP/420/2010</p>	<p>AGARWAL TEA COMPANY Versus AMARAWATI TEA COMPANY and 8 ORS</p>	<p>MR.K AGARWAL MR.N DEKA MR.M CHETIA MS.P NEOG MRS.P DUTTA</p>	<p>MR.P J SAIKIA MR.A K GUPTA MS.M KECHII</p>
6	<p>RSA/185/2013 WITH LCR, FIXED</p>	<p>ON THE DEATH OF HEMENDRA DAS HIS LEGAL HEIRS SMTI CINU DAS and 4 ORS. Versus NIRAMAI DAS @ MIRAMAI DAS and 5 ORS.</p>	<p>MS.P R MAHANTA MR.S R GOGOI MS.P MAHANTA MS.M SHARMA</p>	<p>MR. P K MEDHI MR. S P CHOUDHURY MR.U K DAS MR. A S DHILLON</p>
7	<p>RSA/51/2014 WITH LCR</p>	<p>SMTI MINA SAIKIA and 2 ORS, Versus SMTI TRIPTI SAIKIA and ANR,</p>	<p>MR.SHEELADITYA</p>	<p>MR.H K DEKA MR.P SUNDI MR.B D DEKA</p>
8	<p>RFA/53/2015 WITH LCR, FIXED</p>	<p>SMTI THUROBALA BORO @ NURIBALA BORO and 7 ORS Versus ON THE DEATH OF RAMESH CHANDRA CHOUDHURY, HIS LEGAL HEIRS 1.1) SMTI MINATI CHOUDHURY</p>	<p>MR.P ROY MR.B J GHOSH MR. A BISWAS MR R KALITA MR.P K DEBROY MR.S DEY MS.R DUTTA MS S AHOM MR.P SEN</p>	<p>MR.H K DEKA (R-1 TO 8) MR.H NATH (R-1 TO 8) MR.B D DEKA (R-1 TO 8)</p>
9	<p>WITH RFA/51/2015</p>	<p>SRI SATYANARAYAN AGARWAL Versus M/S WIN POWER MARKETING PVT LTD and 2 ORS</p>	<p>MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM</p>	<p>MR.K AGARWAL(R-1to3) MR.B BRAHMA(R-1to3) MR.M DAS(R-1to3) MR.B DAS(R-1to3) MSA PHUKANR-1to3</p>
10	<p>RSA/99/2015 WITH LCR</p>	<p>SRI BABUL SARMA and ANR Versus SRI MRIDUL BHAGAWATI and 6 ORS</p>	<p>MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA</p>	<p>MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R- 1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGHAIN(R- 6&7) MS.A BARUAH(R- 6&7)</p>
11	<p>RFA/26/2016 CAVT. NO. 241/2016 WITH LCR, FIXED</p>	<p>SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS</p>	<p>MR. R M CHOUDHURY MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY</p>	<p>MRG DEKA MR.P K R CHOUDHURY FOR CAVEATOR</p>
	<p>WITH I.A./1479/2016 in RFA/26/2016</p>	<p>SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS</p>	<p>MR.B K BHAGAWATI MS K KALITA MS.A CHAKRABORTY</p>	<p>MR G DEKA FOR CAVEATOR</p>
12	<p>RSA/46/2016 FIXED</p>	<p>HAREKRISHNA RAHA and ANR, Versus SMT. PRATIBHA SUNDARI PAUL and 3 ORS,</p>	<p>MS. A BEGUM MR. I H LASKAR MR. P K DEKA MS. P BORAH MR. M S ALAM MR. S ALAM MS L SAIKIA</p>	<p>MR. G N SAHEWALLA MR M J QUADIR MR. A CHETIA MR. K MIRA MS. B SARMAH MD. ASLAM</p>
	<p>WITH MC/54/2016 in RSA/46/2016</p>	<p>HAREKRISHNA RAHA and ANR, Versus SMT. PRATIBHA SUNDARI PAUL and 3 ORS,</p>	<p>MS.A BEGUM MR.I H LASKAR MR.P K DEKA MS.P BORAH MR.M S ALAM MSL SAIKIA MR. S ALAM</p>	
13	<p>RSA/69/2017 CAVT. NO. 1683/2016 WITH LCR, FIXED</p>	<p>SMTI BIVA KAKATI and 14 ORS Versus SRI RAMESH CH DAS and 2 ORS</p>	<p>MR.S K SAHARIA MS.A BEGUM MR D C NATH</p>	<p>MS.R CHOUDHURY MS.N BEGUM FOR CAVEATOR</p>

14	RSA/302/2017 WITH LCR, B/O	MD ALIMUDDIN Versus MD DALU MIA and 8 ORS	MR.A C SARMA MR.J AHMED MR.G BHARADWAJ MS.S R SAIKIA MS.M AHMED	MR.A ROSHIDR- 1-7 MS.M R DEVI(R- 1-7) MRS.R CHOUDHURY(R- 1-7)
15	RFA/68/2018 WITH LCR, B/O	MEGHMALLAR ESTATE and SERVICES PVT LTD and ANR Versus SRI JOGENDRA NATH BHUYAN	MR.D SAHU MR.R S MISHRA	MR. D BARUAH MS. N UPADHYAY MR. A I Ali
	WITH I.A.(Civil)/2180/2018 in RFA/68/2018	MEGHMALLAR ESTATE and SERVICES PVT LTD and ANR Versus SRI JOGENDRA NATH BHUYAN	MR. D SAHU MR. R S MISHRA	
16	RSA/132/2018 WITH LCR, FIXED	ABDUL HANIF AHMED and 3 ORS Versus MD ABDUL SAHED and ORS	MR. A D CHOUDHURY MS. S RASUL MS.R CHETRI	MR. H R A CHOUDHURY(Sr.Adv.)(R-1-3(i)&3(ii)) MRS. R CHOUDHURY(R- 1 -3(i)&3(ii)) MR. R K D CHOUDHURY(R-6)
17	Test.App./3/2022 WITH LCR	SMT. PRATIMA DUTTA Versus SMT. RUPALI BAGRLARY	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA	MR B P BORAH MR P J DUTTA MR R S RONGHANG
	WITH CRP(IO)/290/2022	RUPALI BAGRLARY DUTTA Versus SMT. PRATIMA DUTTA AND 5 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D CHOUDHURY MR M CHOUDHURY MR N RAY
19	RSA/23/2022 WITH LCR, FIXED	ON THE DEATH OF RAJAT CHATTERJEE HIS LEGAL HEIRS BABLI CHATTERJEE AND ANR. Versus TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA
	WITH I.A.(Civil)/2649/2022 in RSA/23/2022	ON THE DEATH OF RAJAT CHATTERJEE Versus TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA
20	RFA/32/2022 WITH LCR	UNION OF INDIA Versus M/S MIDAS GRANITES	MR. C K S BARUAH	MR. L R MAZUMDER
21	RFA/50/2023 CAVT. NO.10762/023, WITH LCR, FIXED	JOY CHANDRA BHUYAN Versus ON THD DEATH OF KUMUD RANJAN MEDHI HIS LEGAL HEIR DIPTI MEDHI	MR P K KALITA MS N DUTTA MR M KALITA	MR. A BISWAS MR. N SARKAR MR P K BASU MR A BANERJEE FOR CAVEATOR
	WITH I.A.(Civil)/3500/2023 in RFA/50/2023	JOY CHANDRA BHUYAN Versus ON THD DEATH OF KUMUD RANJAN MEDHI HIS LEGAL HEIR DIPTI MEDHI	MR P K KALITA MS N DUTTA MR M KALITA	MR. N SARKAR MR P K BASU FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
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13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
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[For Thursday,8th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/420/2019 FIXED	TEZPUR IDDGAH COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR R BARUAH A I AHMED MR S ALI MR. A IKBAL MS. M NATH	GA, ASSAM MR G CHOUDHURY (R-3) SC, REVENUE
2	WP(C)/8426/2022 FIXED	BALEN KALITA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
ORDERS				
3	CRP(IO)/126/2023 PART HEARD, FIXED	RAFIQUE UZZAMAN LASKAR AND 4 ORS Versus ICICI BANK AND 3 ORS	MR. S BANIK MR. S BANIK MR. A K TALUKDAR MR. D. BORAH MR. S I KHAN	MR. R DE MS. D PATHAK
HEARING				
4	WP(C)/7241/2013 FIXED	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
	WITH MC/833/2015 in WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC
5	WP(C)/517/2014 FIXED, WITH OFFICE NOTE	CHAMPAK DEY and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.P P BARUAH MR.A ALI MS.D SAIKIA MR.S A AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6)
6	WITH WP(C)/6657/2021	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.

7	WP(C)/652/2015 FIXED	PHANIDHAR SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MR.M RAHMAN(R- 6 - 11) MS.B BHUYANR2 MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	WITH MC/852/2015 in WP(C)/652/2015	PHANIDHAR SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MS.B BHUYAN(R2) MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	WITH I.A.(Civil)/946/2016 in WP(C)/652/2015	THE UDALGURI TOWN COMMITTEE AND ANR Versus PHANIDHAR SHARMA and 9 ORS.	MR.B RAMCHIARY MR.D BARMAN MS.S BORO MS.C TALUKDAR	GA, ASSAM(R1,5) MS.P R MAHANTA MR.S R GOGOI MS.B BHUYAN(R2) SC, BTC
8	WP(C)/7457/2018 FIXED	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MR. R J DAS MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GDD SC, G M D A SC, REVENUE
	WITH I.A.(Civil)/1861/2023 in WP(C)/7457/2018	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	GA, ASSAM SC, G M D A
9	WITH WP(C)/4395/2022	M/S VERSHA TECHNOTRADE PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS. S. SAIKIA B SARMA	GA, ASSAM MR. R DUBEY(R-7) MR. R J DAS(R-7) MS. A B KAYASTHA(R-7) SC, G M D A
	WITH I.A.(Civil)/1387/2023 in WP(C)/4395/2022	M/S VERSHA TECHNOTRADE PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, G M D A
10	WITH WP(C)/6254/2023	USHA DUGAR AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A BISWAS	MR. K N CHOUDHURY (R7) GA, ASSAM MR. R DUBEY (R7) MR. R J DAS(R-7) MS. A B KAYASTHA (R7) MR. A N I HUSSAIN (r-7) SC, FINANCE SC. REVENUE SC, G M D A
	WITH I.A.(Civil)/1572/2024 in WP(C)/6254/2023	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus USHA DUGAR AND 9 ORS	MR. R DUBEY MR. A N I HUSSAIN	GA, ASSAM MR. A BISWAS

11	WITH WP(C)/7355/2023	ISMAILUR RAHMAN AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	GA, ASSAM MR. R J DAS(R-7) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GDD SC, G M D A SC, FINANCE
12	WITH I.A.(Civil)/1635/2024 in WP(C)/7355/2023 WP(C)/5435/2020	PURBANACHAL GRIHA NIRMAN UNNAYAN SAMITY Versus ISMAILUR RAHMAN AND 16 ORS SHRI LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. K N CHOUDHURY MR S DAS MR. B LALRAMENGA	GA, ASSAM ADDL. A.G., MIZORAM
13	WITH I.A.(Civil)/655/2021 in WP(C)/5435/2020 WP(C)/3288/2021	LALSANGBERA HNAMTE AND 5 ORS. Versus THE STATE OF MIZORAM AND 7 ORS.	MR. K N CHOUDHURY MR S DAS	GA, MIZORAM
14	WITH WP(C)/1360/2021 WITH LCR	SHRI LALSANGBERA HNAMTE Versus THE STATE OF MIZORAM AND 5 ORS. MAICHANA LASKAR Versus THE ASSAM BOARD OF REVENUE AND 10 ORS	MR. U K NAIR MR S DAS MR H DAS R BORUAH	GA, MIZORAM GA, ASSAM MR. S I RASUL (5,6,7,8,9,10,11) MR. N ALAM (R-6 TO 11) MR. B BARMAN (5,6,7,8,9,10,11) MR K JAIN (R-6 TO 11) MRS. S SULTANA (5,6,7,8,9,10,11) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
16)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
17)	MR D K DAS	12-08-2024	To	16-08-2024
18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,8th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2306/2024	MD SHUHUD AHMED LASKAR Versus N.C.B.	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
2	Bail Appln./2308/2024	MD. MINTU RAHMAN Versus THE STATE OF ASSAM	MR. K K HANDIQU MS M BORA MR. N SAIKIA	PP, ASSAM
3	Bail Appln./2313/2024	ASHRAFUL ALOM Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
4	Bail Appln./2314/2024	SUJIT BARMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED M HUSSAIN	PP, ASSAM
5	Bail Appln./2319/2024	ASRAB ALI Versus STATE OF ASSAM AND 2 ORS.	MR N ISLAM	PP, ASSAM
6	Bail Appln./2320/2024	ASIFUR RAHMAN @ ASIKUR @ ASHIFUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
7	Bail Appln./2321/2024	DHANESWAR DAS @ JOSH @ KOSU Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
8	Bail Appln./2323/2024	RAM MANGAL DAS Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
9	Bail Appln./2324/2024	RAFIKUL ISLAM Versus THE UNION OF INDIA	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, NCB
10	Bail Appln./2325/2024	RAJIB DEBNATH Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
11	Bail Appln./2329/2024	DEBEN KALITA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA A H CHOUDHURY	PP, ASSAM

MOTION

12	AB/2050/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI R L CHUTIA	PP, ASSAM
13	AB/2053/2024	MUZAMMIL HUSSAIN Versus THE STATE OF ASSAM	MR. M.P. BORAH MS. S NAZNEEN	PP, ASSAM
14	AB/2059/2024 B/O	HAKIM UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
15	AB/2061/2024	RAYEJ ALI AND ANR Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
16	AB/2071/2024	HAYENSA BASUMATARY @ HAINSHA Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./1376/2024 WITH CASE RECORD(SCANNED COPY) WITH	INAMUL ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
18	Bail Appln./1780/2024	MD. ABDUL ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
19	Bail Appln./1458/2024 WITH CASE RECORD(SCANNED COPY)	ABUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MS. P GHOSH	PP, ASSAM
20	Bail Appln./1840/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SAURABH DUTTA Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
21	Bail Appln./1953/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL MONNAT ALI @ ABDUL MONNAT Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS G.PURI MD S A MONDAL S A KHAN	PP, ASSAM
22	Bail Appln./2110/2024 FIXED	NABIN BORAH AND ANR Versus THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MS. N M LONGKENG	PP, ASSAM
23	Bail Appln./2117/2024 FIXED	KABEL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL MR. H A AHMED	PP, ASSAM
24	Bail Appln./2128/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KALAM AJAD Versus THE STATE OF ASSAM AND ANR	MR. P K MAZUMDAR	PP, ASSAM
25	Bail Appln./2142/2024 FIXED	RAFIQUL ISLAM @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
26	Bail Appln./2274/2024 FIXED	ZULFIQUAR ALI BUTTO Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR S M ABDULLAH P MS F HUSSAIN MR. D BORA	PP, ASSAM
27	WITH Bail Appln./2046/2024	HAMIDA BIBI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR S M ABDULLAH P MS F HUSSAIN MR. D BORA MD IMRAN	PP, ASSAM
BAIL HEARING				
28	AB/472/2023 FIXED	JINTU GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
29	AB/3686/2023 WITH OFFICE NOTE, FIXED	ATAUR RAHMAN @ ATIUR RAHMAN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR MR. SAIFUL ISLAM	MR. D DAS, SC. NIA

30	AB/990/2024 FIXED	ABDUL MOZID KOBIR AND 2 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR M HOQUE MR. S UDDIN	PP, ASSAM
31	AB/1418/2024 FIXED	SAHIDA BEGUM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
32	AB/1470/2024 FIXED	IRFAN ALI Versus THE STATE OF ASSAM AND ANR.	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
33	AB/1481/2024 WITH OFFICE NOTE, FIXED	BIKRAM DAS Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
34	AB/1576/2024 FIXED	ABDUL RAHIM @ BHAKTO Versus THE STATE OF ASSAM AND ANR	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
35	AB/1732/2024 FIXED	MUSTAFIZ AHMED LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
36	AB/1777/2024 FIXED	CHAKEDUL HAQUE Versus THE NARCOTICS CONTROL BUREAU (NCB)	MR I HAQUE	SC, NCB
37	AB/1853/2024 WITH OFFICE NOTE, FIXED	AMIR ALI @ AMER ALI Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM

HEARING

38	Crl.Rev.P./454/2009 WITH LCR 4 FILES(SCANNED COPY), FIXED	RAKESH RELAN Versus MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM
39	Crl.Rev.P./28/2011 WITH LCR 5 FILES, FIXED	RATUL DAS Versus THE STATE OF ASSAM	MR.R P SARMAH MR. B CHAKRAVARTY MR.A NATH MS. A LALA MRS.M MANDAL MS.R CHAKRABORTTY	PP, ASSAM
40	Crl.Rev.P./127/2011 WITH LCR	MD. NABA ALI Versus THE STATE OF ASSAM	MR.H K DAS MR.G R DEV	PP, ASSAM
41	Crl.Rev.P./320/2012 WITH LCR 3 FILES, FIXED	MUSTAK KHAN Versus STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH	PP, ASSAM
42	Crl.A./372/2023 O Y 12 M 2 D.:WITH LCR 5 FILES, B/O WITH I.A.(Crl.)/938/2023 in Crl.A./372/2023	MD. FARID ALI Versus THE STATE OF ASSAM AND ANR.	MR A N AHMED	PP, ASSAM
		MD. FARID ALI Versus THE STATE OF ASSAM AND ANR.	MR A N AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024

9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
16)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
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18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2305/2024	ABDUL KADIR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
2	Bail Appln./2307/2024	SUN KR DAS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
3	Bail Appln./2312/2024	MOFIZUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN ASIF E HUSSAIN	PP, ASSAM
4	Bail Appln./2328/2024	DHRUBAJYOTI KALITA Versus THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
MOTION				
5	Crl.Pet./847/2024 FIXED	FULCHAN KHAN @ PHULCHAN KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI MR. A HUDA	MR. P N GOSWAMI SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
6	AB/2051/2024	NUR HOSSAIN SHEIKH AND NOOR HASSAN SHEIKH Versus THE STATE OF ASSAM	MR. A K AHMED MD A ISLAM	PP, ASSAM
7	AB/2054/2024	RONO LUNGCHANG Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
8	AB/2056/2024	HARUN RASID AND ANR. Versus THE STATE OF ASSAM	MR. R PHUKAN MS D DUTTA	PP, ASSAM
9	AB/2057/2024	TALEB ALI AND ANR. Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM

10	AB/2058/2024	BINUD PEGU ALIAS BINOD PEGU AND 5 ORS Versus THE STATE OF ASSAM	MR G JALAN MS. K K CHETIA PHUKAN S FAZIL	PP, ASSAM
11	AB/2062/2024	PARAG JYOTI DAS Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
12	AB/2063/2024	RAJU CHETRY Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
13	AB/2064/2024	MD NAKIBUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	
14	AB/2066/2024	AMZAD HUSSAIN Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
15	AB/2069/2024	FRANCIS PATIR AND ANR Versus THE STATE OF ASSAM	MR G JALAN	PP, ASSAM
ADMISSION				
16	Crl.Pet./931/2019 WITH LCR 13 FILES, FIXED	AKHIL GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
WITH				
17	Crl.Pet./1289/2019	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
WITH				
18	Crl.Pet./483/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
WITH				
19	Crl.Pet./929/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
WITH				
20	Crl.Pet./930/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
21	Crl.Pet./552/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	MOYUN UDDIN LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
22	Crl.Pet./920/2022 WITH CLR 2 FILES(SCANNED COPY), FIXED	SELIM UDDIN CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A GAYAN	MR. S ROY MR. M H LASKAR M. HOSSAIN PP, ASSAM
23	Crl.Pet./456/2024 FIXED	MONISH CHHABRA Versus THE STATE OF ASSAM AND ANR.	MRS J BEGUM MS. K MALAKAR MS B BORO	MS. S BHUYAN (R-2) MR. B D KONWAR SR. ADV.(R-2) MS. C SHARMA (R-2) MR. H AGARWAL (R-2) MR. J SINGH (R-2) PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./4501/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FIZUR ALI @ MOON ALI Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	MS P DAS (AMICUS CURIAE) PP, ASSAM
25	Bail Appln./1199/2024 FIXED	MOFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM

26	Bail Appln./1885/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIRAJ BAISHNAB Versus THE STATE OF ASSAM AND ANR.	MR. S SUTRADHAR	PP, ASSAM
27	Bail Appln./1887/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIRAJ BAISHNAB Versus THE STATE OF ASSAM AND ANR.	MR. S SUTRADHAR	PP, ASSAM
28	Bail Appln./1889/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHAHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	PP, ASSAM
29	Bail Appln./2169/2024 FIXED	PRANJAL MEDHI Versus THE STATE OF ASSAM	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	PP, ASSAM
30	Bail Appln./2185/2024 FIXED	KHARKA BAHADUR BORDEWA @ SHARKA BORDEWA AND 2 ORS. Versus THE STATE OF ASSAM	P ADHIKARI MR A K AZAD MR. J UDDIN MR N JAMAL	PP, ASSAM
31	Bail Appln./2198/2024 FIXED	GOURI SARMAH Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
<u>BAIL HEARING</u>				
32	AB/4110/2023 FIXED	BIMAL BASUMATARY Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
33	AB/6/2024 FIXED	CHHOTELAL SHAMBHUNATH DUBEY Versus THE STATE OF ASSAM	MS. T SOM MS S ISLAM	PP, ASSAM
34	AB/547/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM
35	AB/879/2024 FIXED	MANOJ DEBNATH @ MANOJ KR. DEBANATH Versus THE STATE OF ASSAM	MS N DEKA MR. D K AGARWALA	PP, ASSAM
36	AB/1353/2024 FIXED	RAJA QUL ISLAM Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM
37	WITH AB/1478/2024	FARHANA TASNEEM Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM
38	WITH AB/1492/2024	MS. GITUMONI SAIKIA Versus THE STATE OF ASSAM	MR. T J MAHANTA MR D MAHANTA MR T GOGOI	PP, ASSAM
39	AB/1510/2024 FIXED	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. Z KHALID MD. A H LASKAR MS S Z HAYAT	PP, ASSAM
40	AB/1579/2024 FIXED	NARAYAN DAS AND 3 ORS. Versus THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM MR. H KAKATI	PP, ASSAM
41	AB/1863/2024 FIXED	ARIF HUSSAIN Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
42	AB/1899/2024 WITH OFFICE NOTE, FIXED	SURAJIT DAS CHOUDHURY @ SUJIT DAS CHOUDHURY Versus THE STATE OF ASSAM	MR. S BOIRAGI MR. D GOGOI	MR. B M CHOUDHURY(INFORMANT) MR. U CHOUDHURY(INFORMANT) PP, ASSAM
43	AB/1904/2024 FIXED	SAHJAMAL HAQUE Versus THE UNION OF INDIA	MR S ISLAM MR. R ISLAM	MR. K K PARASAR DY.S.G.I.
44	AB/1929/2024 FIXED	REZABUL HOQUE @ REZABUL ALI Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM

45	AB/1933/2024 FIXED	GAJIBOR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
46	AB/1949/2024 WITH OFFICE NOTE, FIXED	ZAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
47	AB/1968/2024 FIXED	SIRAJUL HOQUE @ NOWSA Versus THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
48	AB/1986/2024	NECHAR ALI Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
HEARING				
49	Crl.A./398/2013 WITH LCR 4 FILES	LACHIT RABHA and ANR. Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	PP, ASSAM
50	Crl.Rev.P./303/2022 WITH LCR 4 FILES	MD. AFZAL HUSSAIN CHOUDHURY AND ANR Versus SHEHNAZ HUSSAIN	MR. A R MEDHI MS. K M SAIKIA MS J KUMARI	DR G J SHARMA MS. U DAS
51	CRL.A(J)/101/2023 1 Y 1 M 5 D :WITH LCR 5 FILES WITH I.A.(Crl.)/928/2023 in CRL.A(J)/101/2023	DIPJYOTI MALAKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA MS. T SOM MR. P TELI	MS. B SARMA (LEGAL-AI- -COUNSEL FOR R2) PP, ASSAM
52	Crl.Rev.P./151/2024 WITH LCR 1 FILE, FIXED	DIPJYOTI MALAKAR AND ANR. Versus THE STATE OF ASSAM AND ANR. SHAHIDUL SIKDAR Versus THE STATE OF ASSAM	MS B R A SULTANA MR. J KALITA MR. M R SODIAL MR S AHMED MR B HAZARIKA	PP, ASSAM MR. P N GOSWAMI, S.C., FOREST DEPTT. PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
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18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	CRP(IO)/179/2022	ANANDA DAS Versus BHABESH DAS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MS P TALUKDAR
	WITH I.A.(Civil)/3431/2022 in CRP(IO)/179/2022	BHABESH DAS Versus ANANDA DAS	MS P TALUKDAR	MR. K BHATTACHARJEE
ADMISSION				
2	Tr.P.(C)/4/2017 FIXED	SMT. RINKU DAS MAJUMDAR Versus BIKRAM MAJUMDAR	MR.A K GUPTA MR.R S MISHRA	
BAIL HEARING (BA)				
3	Bail Appln./1421/2024 WITH CASE RECORD(SCANNED COPY)	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
BAIL HEARING				
4	AB/1261/2024 FIXED	RAJJAK ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
ORDERS				
5	I.A.(Civil)/742/2022 FIXED in MACApp./644/2022 WITH MACApp./644/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus DAYABATI ROY AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	
		THE ORIENTAL INSURANCE CO. LTD. Versus DAYABATI ROY AND 4 ORS. B	MR. S K GOSWAMI	
6	I.A.(Civil)/1908/2024 B/O in MFA/10838/2023	THE UNION OF INDIA AND ANR. Versus M/S MAITHAN ALLOYS LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI

	WITH MFA/10838/2023 (Filing Number)	UNION OF INDIA REPRESENTED BY GENERAL MANAGER NF RAILWAY CLAIMS Versus MS MAITHAN ALLOYS LTD E	MR. K GOGOI	
HEARING				
7	Arb.A./3/2010 CAVT. NO. 604/2010 WITH LCR	JAY PRAKASH JAISWAL and ANR Versus DEVA KANTA CHETIA	K N CHOUDHURY N ALAM MR R DUBEY	MR D CHOUDHURY MR A D CHOUDHURY MR A DHAR S DEKA MR K K DAS B SINGH
	WITH MC/1162/2010 in Arb.A./3/2010	JAY PRAKASH JAISWAL and ANR, Versus DEVA KANTA CHETIA,	MR.K N CHOUDHURY MR. N ALAM MR.R DUBEY	MR.A DHAR MRK K DAS FOR CAVEATOR
8	RSA/68/2012 WITH LCR	BAKUL DEV Versus GOPAL RABI DAS	MR.SHEELADITYA	MR.N BHARALI MD.S ALI MS.J BEGUM
9	MFA/38/2013 WITH LCR, B/O	UNION OF INDIA Versus M/S JAIN ENTERPRISE	MR.D K DEY	MR. K P MAHESWARI MS. M SHARMA
10	RSA/127/2015 CAVT. NO. 503/2015 WITH LCR, B/O	SRI ANUP KR. DAS and 11 ORS Versus MOHIBUL ISLAM	MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE	MR.C S HAZARIKA MD.M U AHMED
11	WITH RSA/61/2016	LEGAL HEIRS OF LATE NIKUNJA DAS MONJU DAS and 9 ORS Versus MOHIBUL ISLAM and ANR	MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE	MR.C S HAZARIKA MD.M U AHMED
	WITH I.A./764/2016 in RSA/61/2016	LEGAL HEIRS OF LATE NIKUNJA DAS MONJU DAS and 9 ORS Versus MOHIBUL ISLAM and ANR	MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE	
12	Arb.A./10/2016 WITH LCR, FIXED	UNION OF INDIA Versus M/S KAMAKHYA ENTERPRISE	MR.S C KEYAL MR H GUPTA ASSTT.S.G.I.	
13	RSA/6/2017 WITH LCR, B/O	SRI UTTAM GUPTA and 4 ORS Versus SRI BHULU DEY and 7 ORS	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	MR.R BARUAHR-1 MR.K D CHETRI(R-1)
	WITH I.A.(Civil)/86/2022 in RSA/6/2017	SRI UTTAM GUPTA and 4 ORS Versus SRI BHULU DEY and 7 ORS	MR. S K BARKATAKI MR D K NATH MS M DAS	MR. K D CHETRI
14	MACApp./54/2017 WITH LCR	UNION OF INDIA Versus THE UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.S C KEYAL MR. S K MEDHI ASSTT.S.G.I.	MD.M H CHOUDHURY(R-2) MR.R GOSWAMI(R-1) MS.M DEORI(R-2) MS.M SAIKIA(R-1) MR.J A CHOUDHURYR-2 MS.P BORTHAKUR(R-1)
15	RFA/116/2017 WITH LCR	MEGHMALLAR ESTATES and SERVICES and ANR. Versus DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA
	WITH CO/15/2018 in RFA/116/2017	KISHORE KUMAR DAS Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA

16	RFA/119/2017 WITH LCR	MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR. Versus DR. MADHUMITA DAS MAZUMDAR and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR. M DAS N CHAUDHURY MR A DEKA
	WITH CO/13/2018 in RFA/119/2017	MADHUMITA DAS MAZUMDAR Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
17	MFA/177/2017 WITH LCR, FIXED	SMTI JAYANTI DAS Versus THE UNION OF INDIA	MR. S CHAUHAN MR. M A SHEIKH MR.M RAHMAN MR.M HOSSAIN MR. P MAZUMDER MR N ALAM M. BORUAH	C.G.C. MR. B SARMA SC, NF RLY
18	CRP/43/2018 WITH LCR	BHANU PAUL Versus KUSHAL DUTTA AND ANR	MR G N SAHEWALLA MR P DEKA MD ASLAM MS. B SARMA MS. S KATAKEY	MR. S P ROY (R1) MS. M DEORI (R1) MR A K RAI (R1) MS. N RAI (R1)
19	MFA/245/2019 WITH LCR	UNION OF INDIA and ANR, Versus ANOWARA BEGUM and 5 ORS,	C.G.C. MR. S K MEDHI MR. A M BARBHUIYA MR. B AHMED	MR. M TALUKDAR MS. S MAHANTA MR. M DUTTA MS. B DEVI MR. N K DAS MS. S NASRAT (R1-R3) MR. A SHAKIL M C KAKOTI (R1-R3)
20	MACApp./4/2021 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus UTTAM SARMA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M AHMED MR. A HUSSAIN MR J KALITA MS. M R DOLAI MR N SARMA
	WITH I.A.(Civil)/45/2021 in MACApp./4/2021	ORIENTAL INSURANCE COMPANY LTD. Versus UTTAM SARMA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR J KALITA MR A K SHARMA MS. M R DOLAI MR N SARMA
21	MACApp./3/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M AHMED MR. A HUSSAIN MR. J KALITA (r-2) MR D KALITA (r-2) MS. S. KAR (r-2)
	WITH I.A.(Civil)/43/2021 in MACApp./3/2021	ORIENTAL INSURANCE COMPANY LTD. Versus KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
22	MACApp./338/2021	MRS. KIRAN DEVI JAIN Versus ORIENTAL INSURANCE COMPANY LTD. AND 3 ORS.	MR M AHMED	MS S MOCHAHARI (r-1) MR S DUTTA (r-1) MR. S DUTTA (r-1)
	WITH MACApp./340/2021	MRS. KIRAN DEVI JAIN Versus ORIENTAL INSURANCE COMPANY LTD. AND 3 ORS.	MR M AHMED	MS S MOCHAHARI (R-1) MR S DUTTA (R-1) MR. S DUTTA (R-1)
24	MACApp./82/2021 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S N KRISHNATRAYA (R1)

WITH
[I.A.\(Civil\)/1037/2021](#)
in MACApp./82/2021

NEW INDIA ASSURANCE CO. LTD.
Versus
BINITA PATOWARY AND 2 ORS.

MR. R GOSWAMI
MS. P BORTHAKUR

25 [Mat.App./2/2022](#)
WITH LCR

XXXXXXX
Versus
XXXXXXX

MR D DEKA
MR. M A CHOUDHURY

MR. A DHAR
MISS S ROY
MD F FARIDI

26 [CRP\(IO\)/237/2023](#)
FIXED

JAHARUL HAQUE @ JAHARUL ISLAM
Versus
FAZAR ALI

MR. M U MAHMUD
MRS. M SAIKIA
MR S H MAHMUD
MR S ISLAM

MR M RANA

WITH
[I.A.\(Civil\)/570/2023](#)
in CRP(IO)/237/2023

FAZAR ALI
Versus
JAHURUL HAQUE @ JAHURUL ISLAM

MR M RANA

MR. M U MAHMUD

27 [CRP/26/2024](#)
WITH LCR

SAWARMAL KEJRIWAL
Versus
VIKRAMJIT BARUAH

MR G N SAHEWALLA
MS. S KATAKEY
MS. S. TODI
MR H K SARMA
MS K SARMA

MR. A DHAR
MD F FARIDI
FOR CAVEATOR

WITH
[I.A.\(Civil\)/852/2024](#)
in CRP/26/2024

SAWARMAL KEJRIWAL
Versus
VIKRAMJIT BARUAH,

MR G N SAHEWALLA
MS. S KATAKEY
MS. S. TODI
MR H K SARMA
MS K SARMA

MR. A DHAR
MD F FARIDI
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
16)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
17)	MR D K DAS	12-08-2024	To	16-08-2024
18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,8th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC.APEAL AND CIVIL BENCH-III MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./396/2022 WITH LCR,B/O	SMTI MAKAN DUTTA and 2 ORS Versus SRI AMAL BARMAN and ANR	MR S C PANDIT	MS. R D MOZUMDAR MD. A AHMED MS. C MOZUMDAR MR. S P SHARMA
HEARING				
2	MACApp./298/2022 PART-HEARD, WITH LCR 1 FILE	MD. ABDUL MOZID FARAJI and ANR Versus ORIENTAL INS. CO. LTD. and 2 ORS	MR. R C DAS MR. R C DAS MR.S C DAS	MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MS C BORAH (R1)
3	WITH MACApp./110/2017 WITH LCR 1 FILE	ANUWARA BEGUM Versus ORIENTAL INSURANCE CO LTD and 2 ORS	MR.R C DAS MR.S C DAS MRP BURAGOHAİN	MR. R C PAUL (R1) MR.A AHMED(R-1) MS L DAS (R1)
4	MACApp./171/2012 WITH LCR	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	MR. S C KEYAL MS.M CHOUDHURY MR.D CHAKRABORTY MS. P BARUAH MS G SARMAH MR.S DUTTA
	WITH MC/2574/2012 in MACApp./171/2012	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	
5	WITH MACApp./148/2012	UNITED INDIA INSURANCE CO LTD. Versus ASHOK DAS and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C KEYAL MRS. S ROY (R-4) MS.P BARUAH MS.K HAZARIKA MS. I DAS (R-4) MR.K BURAGOHAİN
6	WITH MACApp./153/2012	UNITED INDIA INSURANCE CO LTD. Versus BINA DEY and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A J SAIKIA MR.U K DUTTA
7	WITH MACApp./157/2012	UNITED INDIA INSURANCE CO LTD. Versus SUBODH KANTI MAZUMDAR @ SUBODH MAZUMDAR and ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. K K BHATTA (r-5) MS JONA TALUKDAR (r-5) MS R DEVI (r-5)

8	WITH MACApp./176/2012	NATIONAL INSURANCE CO LTD Versus SUBODH KANTI MAJUMDAR and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.D CHAKRABORTY MR.S DUTTA
9	MACApp./72/2014 WITH LCR	GULZAR HUSSAIN Versus ORIENTAL INSURANCE CO. LTD. and ANR.	MR.A GANGULY MR.S KHAN	MR.R C PAULR-1
10	WP(C)/5939/2014	SAILENDRA NATH KAKATI Versus THE UCO BANK and 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR.P CHETIA MR. P NEOG MR.K DAS MS. S NEWAR MS. M K BROWN	MS.J R THAKUR(R-1TO3) MR.A THAKURR-1TO3 MR.H MEDHI(R-1TO3)
11	WP(C)/5329/2016	ARUN KALITA Versus THE OIL INDIA LIMITED and 3 ORS.	MR.U K NAIR MR.A CHETRY MS W YHOSHII MR.M P SARMA	MR.A SARMA(R- 1-3) MS.P KHOOND(R- 1-3) MR.S CHOWDHURY R-4 MR.A JAHID(R- 1-3)
12	MACApp./37/2017 WITH LCR, FIXED	SRI HARIDHAR TALUKDAR Versus SRI BHUPEN HAZARIKA	MS.N MODI MR.M DAS MR.S DUTTA MR.C SHARMA MR. SIDHANT DUTTA	MR. A TALUKDAR MR. S K TALUKDAR (R-1) MRS. R DEVI MR J JOHN MS. S T BOKTH (R-1) MS. J TALUKDAR
13	MACApp./276/2018 FIXED, WITH LCR	MRS MINA DAS and 2 ORS Versus SYED JAKIR DEWAN and ANR	MR. K K PARASAR MR. B CHETRI	MR. A J SAIKIA (R2) MR. U DAS (R1) MR. N UPADHAYAY MR. B KAKATI (R2) MR. B KASHYAP (R2)
	WITH I.A.(Civil)/2282/2020 in MACApp./276/2018	MINA DAS AND 2 ORS. Versus SYED JAKIR DEWAN AND ANR.	MR. K K PARASAR	MR. A J SAIKIA
14	MACApp./719/2018 FIXED, WITH LCR	THE NATIONAL INSURANCE CO. LTD. Versus SRI NILUTPAL RAJKHOWA AND 2 ORS.	MR. A DUTTA MR. P J BARMAN MRS. P M DUTTA	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI
15	MACApp./949/2018 FIXED, WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF SRI ANGSHUMAN BORAH HIS LEGAL HEIR SRI ANJAN BORAH AND ANR	MR. S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA MR. SIDHANT DUTTA MS. P DIHINGIA	MR. P CHOUDHURY(R-1) MS. S KHANIKAR (R-1) MS. P BARUAH (R-1)
	WITH I.A.(Civil)/2599/2022 in MACApp./949/2018	ORIENTAL INSURANCE CO. LTD. Versus ANJAN BORAH AND ANR.	MR M CHOUDHURY	
16	MACApp./86/2021 WITH LCR, FIXED	LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.) Versus URMILA JOSHI AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. N. DEBNATH (r-1,2) MR. S CHETIA (R-3) MR. J P MORE (R-3)
17	MACApp./226/2021 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus RIMLI SIVAM AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (r-2) MR Z HUSSAIN MS B B AHMED
18	MACApp./342/2021 FIXED, WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus KABITA DEKA AND 2 ORS.	MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA MR G JALAN (r-2) MS. S. MOCHAHARI MR. S DUTTA (R-1)
	WITH CO/33/2022 in MACApp./342/2021	KABITA DEKA Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA	MS. M CHOUDHURY MS C BORAH

19	MACApp./174/2022 FIXED, WITH LCR	MUSTT. REHANA BEGUM AND 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS.	MR. R ALI MD S HUSSAIN MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR. L HUSSAIN	MR. B SARMA (R-3) MR. K K BHATRA MR. R K BHATRA MR. R SARMA (R-3) MR. A SAIKIA MS JONA TALUKDAR (r-2) MR A DEY (R-3) MS M N KONYAK MR. M TALUKDAR
20	MACApp./228/2022	NATIONAL INSURANCE COMPANY LIMITED Versus MUSTT. AMBIA KHATUN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	
21	WITH MACApp./511/2018	M/S LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LIMITED Versus SMTI PURABI BARMAN @ PURABI KAKATI AND ANR	MR. P HAZARIKA MR. A BARMAN MR. H S BORAH MS. P DAS MR. D SAIKIA	MR. G Z AHMED (R-2) MD. A A HUSSAIN (R-2) MR. J KALITA (R-1)
22	WITH MACApp./229/2022	SMTI. PURABI BARMAN @ PURABI KAKATI Versus M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD AND ANR	MR. J KALITA	
	WITH I.A.(Civil)/1322/2022 in MACApp./229/2022	NATIONAL INSURANCE COMPANY LIMITED Versus MUSTT. AMBIA KHATUN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	MR. M TALUKDAR
23	WP(C)/644/2022	MD. ABU SHAHID Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
24	WP(C)/2365/2022	IQBAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, P AND R.D. GA, ASSAM
25	WP(C)/1349/2023	ANJAN KUMAR DAS Versus LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS (K)	MR A SHARMA	MR S NATH SC, LIC
26	WP(C)/1901/2023	PHUKAN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR A SARANIA	GA, ASSAM SC, AG MR. S K MEDHI (R-3) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
16)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024

17)	MR D K DAS	12-08-2024	To	16-08-2024
18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

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[For Thursday,8th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/2894/2013 PART-HEARD, FIXED	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA MR. K GOGOI ASSTT.S.G.I. ASSTT.S.G.I.
2	WP(C)/1421/2014 BY SLIP	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY
3	WP(C)/1706/2016	ARUP JYOTI DAS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM MR R DHAR, SC, WPT & BC SC, REVENUE
4	WP(C)/5052/2016	M/S SONAPUR TEA COMPANY PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM SC, AGRI. DEPARTMENT SC, REVENUE
5	WP(C)/5935/2016	SRI MADAN KUMAR and 10 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A GOYAL MR.A CHOUDHURY MR.P BARUAH	GA, ASSAM MR.S K MEDHI SC, GHC
6	WP(C)/1069/2023 BY SLIP	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
7	WITH WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
8	WITH WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.

9	WITH WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
10	WITH WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
11	WITH WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
12	WITH WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
13	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
<u>ADMISSION</u>				
14	WP(C)/3419/2020 BY SLIP	UTTAM DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR P SHARMAH MR P SONOWAL MR. A DEKA	GA, ASSAM MS. M BHATTACHARJEE MS. B DEKA MS. S KONWAR
15	WP(C)/4319/2021 FIXED	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1945/2021 in WP(C)/4319/2021	KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	WITH I.A.(Civil)/2070/2021 in WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
16	WITH WP(C)/3565/2023	SHANTANU DHAR Versus THE STATE OF ASSAM AND 7 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS	GA, ASSAM MR D K DAS (r-7) MR H BETALA (r-7) MR C KUMAR (r-7) SC, WPT AND BC SC, TAXES
17	I.A.(Civil)/2019/2022 FIXED, WITH LCR in WP(C)/2251/2021	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI	
	WITH WP(C)/2251/2021 CAVT. NO. 00212/021,	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY MR. T N SRINIVASAN	S ALI (r-1) MR. A SARMA MRS. H SARMAH MR. R BARUAH (r-1) MR. A IKBAL (r-1) MRS. M NATH (r-1) FOR CAVEATOR
18	WP(C)/7502/2022 FIXED	ASMA KHATUN Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, SOCIAL WELFARE DEPARTMENT AND 3 ORS	MR. S BANIK MR. L R MAZUMDER MR. A Z AHMED MR. A Z AHMED	GA, ASSAM MS. M D BORAH

19	WITH WP(C)/6617/2021	SAHIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED MD M RAHMAN	GA, ASSAM
20	WITH WP(C)/7314/2022	SHAMSUN NAHAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR J HUSSAIN MR. L HUSSAIN	GA, ASSAM MR G BAISHYA MR I AHMED
21	WP(C)/2921/2023 FIXED	RANJIT SINGH Versus MANAGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
22	WITH WP(C)/4486/2023	PRADEEP KUMAR Versus THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 2 ORS.	MR. G K GUPTA	SC, F C I
23	WITH WP(C)/4606/2023	ANKIT KUMAR Versus THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
24	WP(C)/3505/2024 BY SLIP	DR. AMATYA BHARADWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MR D J MEDHI	SC, HIGHER EDU SC, APSC
25	WITH Review.Pet./128/2024 CAVT. NO. 07072/024,	DR. AMATYA BHARADWAJ Versus THE STATE OF ASSAM AND 45 ORS	MR SISHIR DUTTA MR D J MEDHI	SC, HIGHER EDU SC, APSC MR. J I BORBHUIYA MR. S K SAIKIA MR D.S. BHATTACHARYA FOR CAVEATOR
HEARING				
26	WP(C)/2452/2020 PART-HEARD, FIXED	BIMAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM
27	WP(C)/5650/2020	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MD. R ALI (p-2) MR. M A I HUSSAIN (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA (r-2 to 5,15 to 22) MR. B PRASAD MR. R BAISHYA SC, BTC SC, WPT AND BC SC, ASEC
	WITH I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, BTC SC, WPT AND BC MR. N BORAH SC, ASEC
	WITH I.A.(Civil)/679/2021 in WP(C)/5650/2020	SANJOY SWARGIARY Versus HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC
28	WP(C)/388/2021 WITH LCR	MD. JAKIR HUSSAIN ALIAS JAKIR ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MS. P BARMAN	MR. A J DAS (r-7) MR P DEKA (R-8) MR. R BORPUJARI (SC, REVENUE, DEPT., ASSAM, R - 1,2) MS. M BHATTACHARJEE (GA, ASSAM, R - 3 TO 6) MR G RENGMA (r-7)

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
16)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
17)	MR D K DAS	12-08-2024	To	16-08-2024
18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,8th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R.SURANA AND HONOURABLE MR. JUSTICE MANISH CHOUDHURY RISES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2310/2024	MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR D C NATH MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
HEARING				
2	Crl.Pet./455/2020 PART-HEARD, BY SLIP	GOUTAM DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. D K BAIDYA MR D GOGOI	MR. S A AHMED MISS M GOGOI MS F AHMED PP, ASSAM
3	Crl.A./103/2023 2 Y 5 M 5 D.:PART-HEARD, LCR 4 FILES, FIXED WITH I.A.(Crl.)/244/2023 in CrI.A./103/2023	BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND	MS. N M DEKA (R-2) PP, ASSAM
4	Crl.A./165/2023 1 Y 4 M 21 D.:PART-HEARD, BY SLIP WITH I.A.(Crl.)/398/2023 in CrI.A./165/2023	BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND	PP, ASSAM
4	Crl.A./165/2023 1 Y 4 M 21 D.:PART-HEARD, BY SLIP WITH I.A.(Crl.)/398/2023 in CrI.A./165/2023	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM
		PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2024

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7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
16)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
17)	MR D K DAS	12-08-2024	To	16-08-2024
18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



सत्यमेव जयते

The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR THURSDAY, THE 8TH DAY OF AUGUST, 2024]

[AT 2:00 PM]

BEFORE
HON'BLE MR. JUSTICE DEVASHIS BARUAH

[COURT NO: 17]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

HEARING

- | | | | | |
|----|--|---|---|---|
| 1. | WP(C)/189/2022
(PART HEARD/
FIXED) | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 57
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
T. B. JAMIR
I JAMIR
I JAMIR
NISUKA CHISHI |
| | WITH | | | |
| 2. | WP(C)/190/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 155
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
XAVIOR KENT |
| | WITH | | | |
| 3. | WP(C)/191/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 86
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
TAKA KICHU |
| | WITH | | | |
| 4. | WP(C)/192/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 93
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
AKUM JAMIR
S REOPI
ASENLA
M. ATHAI
TONGPANG JAMIR
LAKNYEI PHOM
AKUM AIER |

5. **WITH**
WP(C)/193/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS
Versus
THE STATE OF NAGALAND AND 53 ORS
- Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU
- GOVT ADV NL
M JEMU
M SOLO
APHRENUO
VIVANA
MANHEIH KONYAK
THEJANUO METHA
6. **WITH**
WP(C)/194/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS
Versus
THE STATE OF NAGALAND AND 118 ORS
- Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU
- GOVT ADV NL
M JEMU
M SOLO
APHRENUO
VIVANA
MANHEIH KONYAK
THEJANUO METHA
7. **WITH**
WP(C)/195/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS
Versus
THE STATE OF NAGALAND AND 93 ORS
- Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU
- GOVT ADV NL
MANHEIH KONYAK
8. **WITH**
WP(C)/196/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS
Versus
THE STATE OF NAGALAND AND 108 ORS
- Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU
- GOVT ADV NL
TEKALONG
9. **WITH**
WP(C)/197/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS
Versus
THE STATE OF NAGALAND AND 58 ORS
- Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU
- GOVT ADV NL
S.IMLI (R-6-59)
ALITO SWU
10. **WITH**
WP(C)/198/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS
Versus
THE STATE OF NAGALAND AND 62 ORS
- Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU
- GOVT ADV NL
S.IMLI (R-6-62)
ALITO SWU
11. **WITH**
WP(C)/199/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS
Versus
THE STATE OF NAGALAND AND 100 ORS
- Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU
- GOVT ADV NL
SUPONGWATI
WALLING
KIROBA
KAMONGLA
LONGKUMER
VIKHONO KISO
OBANGNENLA
LONGCHAR